Regional imbalances in industrial development

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RAMACHAND-1282. SHR1 PILLAI: Will the PRIME MINISTER be pleased to state Government prowhat measures pose to take to remove the existing regional imbalances in the matter of industrial development of the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUS-TRY (SHRIP.J. KURIEN): For industrialisation **promoting** backward areas in an effective manner Government introduced a Growth Scheme in June, 1988. Centre The Growth Centres which would be set up during the VIII Five Year Plan would be provided with all basic infrastructural facilities like power, water, telecommunication, banks etc. so as to attract industries to these areas. would be developed at a cost of Rs. 25-30 crores each to be funded jointly by the Central Government, State Government and All India Financial Institutions.

Financial crisis in BHEL

- 1283, DR. N. THULASI REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether the Bharat Heavy Electricals Limited (BHEL) facing any crisis;
- (b) if so, what are the details therefor; and
- (c) what steps are taken to handle the situation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUS-TRY (SHRI P. K. THUNGON): (a) to (c) BHEL at the moment has a lean order book, which is lielely to affect its profitability and capacity eti lisation. Large outstandings for long durations from customers is

of concern in financial management of the Company. The outstandings currently are Rs. 1180 crores approximately.

BHEL is taking the following steps to improve the situation :-

- (i) Making vigorous efforts to realise its dues from customeers;
- (ii) Increase exports (deemed and physical);
- (iii) Formulating bids to mers with consortium arrangements to tide over the paucity of orders;
- (iv) Diversification into new areas of business.

Proposal for delicensing of industries by Japanese delegation

1284. SHRI MENTAY PAD-MANABHAM: Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in The Hindu dated the 31st January, 1992, captioned "Japanese want more indus-tries delicensed", if so, what were the industries that the Japanese industrial delegation proposed for delicensing; and
- (b) whether it is also a fact that Japanese delegation insisted on delinking of repatriation dividend from export earning?

MINISTER OF STATE THE IN THE MINISTRY OF INDUS-TRY (SHRI P. J. KURIEN): (a) and (b) Alongwith the interest and generated appreciation amongst foreign investors about the recent liberalisations, suggesесопошіс further liberalisations, tions for been received have also from various countries, potential interested investors and other parties. Some members of the Japanese Economic Mission, which India in January, 1992, suggested further delicensing in are as where Japanese companies possessed relatively advanced technolo-